

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/3788/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

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Dated Guwahati the 20 April, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No.JJA/3786/2024 dated 18.04.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that you have been granted **station leave permission, from the evening of 18.04.2024 till the morning of 22.04.2024**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/3789/A, dated , 20-04-2024

Copy to :

1. The Project Manager, Gauhati High Court.

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JT.REGISTRAR (VIGILANCE)

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